

SHRI CHITTA BASU : I want to know whether the Government will verify it from the Government of Pakistan. It is being claimed by somebody. But I want to know whether the Government will verify it from the Government of Pakistan.

SHRI V. C. SHUKLA : The Government of Pakistan says that it is not aware of that.

SHRI P. N. SAPRU : May I know whether law courts are functioning in the Mizo areas to punish the law-breakers, law courts for rendering justice ?

SHRI V. C. SHUKLA : The law courts are functioning.

SHRI NIREN GHOSH : It appears from the Minister's reply that large tracts of Mizo areas are under the control of the Mizo National Front. Now, may I know what is the policy of the Government towards the Mizo areas ? Is there any proposal for a separate Statehood or what is being done to win over the Mizo people to the side of India ?

SHRI V. C. SHUKLA : This matter is under consideration.

SHRI OM MEHTA : When the Mizo area is under the direct control of the Central Government, I am unable to understand why it is difficult for the hon. Minister to give a list of those persons who have been killed in the last eight months or of their properties which have been looted and to say what sort of compensation has been given to them for the last eight months ?

SHRI V. C. SHUKLA : This area is not under our direct control.

बर्मी पुलिस द्वारा मिजो विद्रोहियों का पकड़ा जाना

*792. **श्री महावीर दास :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मिजो लोगों के साथ लड़ाई-झगड़े के दौरान जो मिजो उपद्रवी बर्मा के राज्य क्षेत्र में चले गये

थे उनमें से बहुत सों को बर्मी पुलिस ने नज़र-बन्द कर लिया था; और

(ख) यदि हां, तो इस प्रकार कितने मिजो उपद्रवी बर्मा में नज़रबन्द कर लिए गए थे और क्या बर्मा सरकार उन्हें भारत सरकार को सौंप देने का विचार रखती है ?

†[CAPTURE OF MIZO HOSTILES BY THE BURMESE POLICE

*792. **SHRI MAHABIR DASS :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that during the course of the hostilities with the Mizos many of the Mizo hostiles who entered Burmese territory were detained by the Burmese Police; and

(b) if so, the number of Mizo hostiles who were so detained in Burma and whether the Government of Burma propose to hand them over to the Government of India ?]

गृह-कार्य मंत्रालय में उपमन्त्री (श्री वी० सी० शुक्ल) : (क) मिजो पहाड़ियों में मिजो नेशनल फ्रंट की कार्यवाही के परिणाम-स्वरूप मिजो लोग पर्याप्त संख्या में बर्मी क्षेत्र में घुस गए और वहां नज़रबन्द किये गए। उनमें से ज्यादातर लोग शरणार्थी थे।

(ख) बर्मी अधिकारियों द्वारा नज़रबन्द किये गए 751 मिजो शरणार्थियों में से 94 हस्तांतरित किये जाने से पूर्व ही बच निकले और शेष 657 को हमारे हवाले किया जा चुका है। यह जानने के लिये उनकी जांच-पड़ताल की जा रही है कि उनमें से कितने विद्रोही हैं। इनके अलावा मिजो विद्रोहियों के 4 पहचाने हुए नेता भी बर्मी अधिकारियों द्वारा गिरफ्तार किये गए थे और वे पहले ही हमारे हवाले किये जा चुके हैं।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA) : (a) Following

†[] English translation.

the action by M.N.F. in Mizo Hills, considerable number of Mizos entered the Burmese territory and were detained by them. Most of them were refugees.

(b) Out of the 751 Mizo refugees who were detained by the Burmese authorities, 94 escaped before they could be handed over and remaining, 657 have already been handed over to us. They are being screened to find out how many of them are hostiles. Apart from these, 4 identified leaders of the Mizo hostiles were apprehended by the Burmese authorities and have already been handed over to us.]

श्री महाबीर दास : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि इसके बाद अगस्त में कितने मिजो विद्रोही पकड़े गये और वहां की सरकार ने वापस किये ?

श्री बी० सी० शुक्ल : दूसरा प्रश्न पूछें, तो मैं आपको इसका जवाब दूँ।

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमान् यह बतलाने की कृपा करेंगे कि जो लोग गिरफ्तार किये गये हैं उनके खिलाफ क्या-क्या कार्यवाही की गई है? दूसरी बात मैं यह जानना चाहता हूँ ये लोग देश के विरुद्ध जो गुप्त कार्यवाही कर रहे हैं उसकी भी जानकारी मिली है क्या, और उसके सम्बन्ध में क्या किया गया है ?

श्री बी० सी० शुक्ल : जो मिजो बर्मा सरकार द्वारा हमको वापस किये गये हैं उन्हें एक कैम्प में रखा गया है और उनकी जांच की जा रही है। उनमें से कितने लोग शरणार्थी हैं और कितने लोग विद्रोही हैं, इस बात की मावधानी से जांच की जा रही है और एक दूसरे से अलग किये जा रहे हैं। जब इस बारे में पूर्ण रूप से मालूम हो जायेगा कि ये-ये लोग शरणार्थी हैं तो उन्हें उनके गांव वापस भेज दिया जायेगा और जो लोग विद्रोही पाये जायेंगे उनके खिलाफ उचित कार्यवाही की जायेगी।

SHRI A. THANGLURA : May I know, Sir, if the Government is aware of the fact that a number of innocent Mizo refugees who went to Burma died a few months ago due to malnutrition ?

SHRI V. C. SHUKLA : We have not received any such reports.

SHRI A. THANGLURA : Will the Government care to know it ?

SHRI V. C. SHUKLA : We will try to find out.

श्री विमलकुमार मन्नालालजी चौरड़िया : मैं यह जानना चाहूंगा कि श्रीमान् ने अभी अपने वक्तव्य में बताया कि कुछ मिजो पकड़े गये जिनको स्पेसिफिक रूप से कहा जा सकता है कि वे विद्रोही थे, इसी दृष्टि से मैंने यह पूछा था कि जो विद्रोही थे उनके खिलाफ आपने क्या कार्यवाही की, लेकिन आपने कहा कि हम उनमें छांट रहे हैं कि कौन विद्रोही है और कौन शरणार्थी है, तो जो विद्रोह करके वहां पहुंचे थे उनके खिलाफ क्या कार्यवाही आपने की और जो दूसरे लोग हैं उनके बारे में किस तरह से उनकी ऐक्टिविटीज की जानकारी करके कार्यवाही की जायेगी ?

श्री बी० सी० शुक्ल : मैंने कहा कि 657 व्यक्ति बर्मा सरकार ने हमें वापस किये और उनके अतिरिक्त चार विद्रोही नेता हमें वापस किये। जो चार विद्रोही नेता थे उनको अलग नज़रबन्द करके रखा गया और जो दूसरे मिजो वापस किये गये उनमें से कुछ शरणार्थी हैं और कुछ विद्रोही भी हैं और अब उनको छांट करके अलग-अलग किया जा रहा है। उनमें जो शरणार्थी होंगे उनको गांवों में वापस जाने की इजाजत दी जायेगी और जो बाकी विद्रोही होंगे उनके विरुद्ध उचित कानूनी कार्यवाही की जायेगी।

SHRI RAJENDRA PRATAP SINHA : Sir, the Mizos crossed the border and went over to Burma. May I know, Sir, what effective measures Government is taking so that the Mizos, whether they are refugees or whether they are rebels,

are not permitted to cross the border? How do they cross the border? What steps are being taken so that such things are not repeated? Secondly, may I know, Sir, whether the Government have any information regarding the Burmese police force on the other side of the border? Previously, we know that even Burma had no police force in that area. May I know, Sir, if they have strengthened their police force on the other side of the border in such a manner that they can arrest and whether on our side we have got enough check-posts to stop them from crossing over?

SHRI V. C. SHUKLA : By mutual agreement the Indo-Burma border has been a free border. But now, after this trouble started in the Mizo land, the Burmese Government have set up more police force on their border to check such infiltration by Mizos into Burma, and whenever they catch hold of such people they return them to us. On our part we are also trying to see that these people are not able to cross the border.

EMPLOYEES PROVIDENT FUND CONTRIBUTION

*793. **SHRI ABID ALI :** Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to refer to the answer given to Unstarred Question No. 176 in the Rajya Sabha on the 29th July, 1966, and state :

(a) the additional amount estimated to be contributed as a result of the increased rate of provident fund contribution; and

(b) how many workers would be benefited therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN): (a) Rs. 1.39 crores per month approximately.

(b) About 29.40 lakhs.

SHRI ABID ALI : May I know, Sir, when the Government propose to cover other workers who are already members of the Fund under the Extended

Contribution Scheme and when is it proposed to extend that scope of the Act to cover about 30 lakhs of workers who are either not covered at present or are not coverable by the present Act?

SHRI SHAH NAWAZ KHAN : Sir, originally this enhanced rate of provident fund was applicable to five industries. Now it has been extended to 40 industries, and we are presently examining another 33 industries, whether they can be covered by paying enhanced rates. Regarding workers who are not yet covered by the Act, that can be done only when the provisions of the Act are relaxed to include workers who do not come under the purview of the Act.

SHRI ABID ALI : May I know, Sir, if it is not a fact that half of the enhanced contribution, namely from 6½ per cent. to 8 per cent. or about 1 per cent., comes from the income-tax payable by the establishments concerned? Therefore, the actual contribution by the employer is very small. Therefore, the question of ability to pay does not very much matter in this particular context because the establishments which are paying 6½ per cent. should be able to pay a little more contribution do not consider it necessary to get this matter speedily attended to apart from other benefits that will check inflation also to some extent?

SHRI SHAH NAWAZ KHAN : As I have already stated, there are at present 105 industries which are covered by the Provident Fund Act. Out of that we have already covered about 40 or so. Thirty-three more are under review. With regard to the rest as soon as we know the paying capacity we will go on increasing the number.

SHRI ABID ALI : Sir, the hon'ble Minister has not been kind enough to appreciate my question. The amount is very small and there is no relevance about their paying ability. However, Sir, may I know how much amount has accumulated in the Provident Fund and what is the amount which is yet to be realised or is in arrears?